

CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH,
KOLKATA

M.A. No. 59/2005 in C.P.C. No. 16/2001 in OA No. 636/1997

Date of Order: 24.02.2005

Present: Hon'ble Mr. J.K. Kaushik, Judicial Member.
Hon'ble Mr. M.K. Misra, Administrative Member.

Union of India & Ors.

Versus

Anup Kumar Sinha

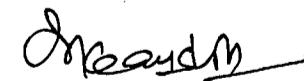
For the applicants : Mr. M.K. Bandhyopadhyay, Counsel

For the Respondent : Mr. S.K. Dutta, Counsel

ORDER (ORAL).

Misc. Application No. 59 of 2005 has been filed in C.P.C. No. 16 of 2001 wherein a direction was given for personal appearance of the Additional Divisional Railway Manager, Eastern Railway, Malda Town. At the very out set, the learned counsel for the applicants in this M.A. has brought to our notice that the very C.P. has been disposed of and notices have already been discharged. In this view of the matter, this very M.A. has rendered infructuous. The learned counsel for the applicant in the C.P. does not dispute the factual aspect of the matter. In this view of the matter, the M.A. stands dismissed as having become infructuous. No costs.


(M.K. Misra)
Administrative Member


(J.K. Kaushik)
Judicial Member